## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:526 ANSWERED ON:15.03.2012 AFFORDABLE HOUSING IN RURAL AREAS Reddy Shri Anantha Venkatarami;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has developed a vision document to provide affordable housing in rural areas ensuring homes to all rural poor and replacement of all kutcha houses by 2016-17;

(b) if so, the details thereof;

(c) whether Government has decided to introduce a National Rural Housing and Habitat Policy to ensure adequate and affordable housing for all in hilly and rural areas;

(d) if so, the details thereof;

(e) the proposed fund allocation for each State; and

(f) the time by which the said policy is likely to be implemented indicating the estimated number of beneficiaries thereunder?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The Vision Document for Rural Housing was drafted with the objectives of providing affordable housing for all irrespective of their income status to enable dignified living and to have replacement of all kutcha houses by 2016-17. This includes provision of adequate funds for land purchase/acquisition to incentivize states to allot homestead to all within a prescribed time frame, make credit accessible at concessional rates of interest for Economical Weaker Section (EWS) and at relatively low rates to enable Above Poverty Line (APL) for house construction, ensure access to basic amenities such as water, sanitation, electricity etc.

(c): No Sir.

(d) to (f): Does not arise. However, State-wise fund allocation under Indira Awaas Yojana (IAY) for the year 2011-12 is given at Annexure.